

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 114 OF 2015 & IA NO. 190 OF 2015
APPEAL NO. 131 OF 2015 & IA NOS. 209 OF 2015 & 335 OF 2016**

Dated : 21st February, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

APPEAL NO. 114 OF 2015 & IA NO. 190 OF 2015

**Gujarat Urja Vikas Nigam Ltd.Appellant(s)
Vs.
Taxus Infrastructure & Power Projects Ltd. & Ors.Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K.Ganesan
Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan

Counsel for the Respondent (s) : Mr. Sachin Datta, Sr. Adv.
Mr. Dinesh Sharma
Ms. Ritika Jhurani

APPEAL NO. 131 OF 2015 & IA NOS. 209 OF 2015 & 335 OF 2016

**Taxus Infrastructure & Power Project Pvt. Ltd. ...Appellant(s)
Vs.
Gujarat Electricity Regulatory Commission & Ors.Respondent(s)**

Counsel for the Appellant (s) : Mr. Sachin Datta, Sr. Adv.
Mr. Dinesh Sharma
Ms. Ritika Jhurani

Counsel for the Respondent (s) : Mr. Anand K.Ganesan
Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan for GUVNL

ORDER

We have heard learned counsel for the appellant in Appeal No. 131 of 2015 for some time.

List these matters for further hearing on **28.03.2017.**

**(I.J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**